GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.3490 TO BE ANSWERED ON 10.08.2021

INSPECTION OF DE-ADDICTION CENTRES

3490. SHRI RAJAN VICHARE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has conducted surprise inspection of de-addiction centres running in Maharashtra during financial year period 2019-2020;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY)

(a) to (c): As per data available at e-Anudaan portal (https://grants-msje.gov.in) of the Ministry, 65 Integrated Rehabilitation Centers for Addicts (IRCAs) were inspected during the financial year 2019-20 in Maharashtra by the State Government authorities and on their recommendation, funds had been released to the organizations by the Ministry.
